1	2	3	4
2.	श्री न्यायमूर्ति जे० आर० विमद लाल, आन्ध्र प्रदेश उच्च न्यायालय के अवकाश प्राप्त न्यायाधीश की अध्यक्षता में गठित जांच आयोग।	आन्ध्र प्रदेश के कुछ विधान सभा सदस्यों द्वारा दिनांक 6-4-77 के ज्ञापन में लिखे गए आन्ध्र प्रदेश के भू० पू० मुख्य मंत्री श्री जे० वैंगलराव तथा अन्य मंत्रियों के विरुद्ध लगाए गए कुछ आरोपों की जांच करना।	सरकार ने आयोग के निष्कर्षों को स्वीकार कर लिया है और जहां आवश्यक हो उस पर आवश्यक कार्रवाई अनुवर्ती कार्रवाई करने के लिए रिपोर्ट राज्य सरकार को भेजी गयी है।
3.	श्री न्यायमूर्ति ए० एन० ग्रोवर, उच्चतम न्यायालय के अवकाश प्राप्त न्यायाधीश की अध्यक्षता में गठित जांच आयोग।	कुछ विधान सभा सदस्यों द्वारा मंत्री को संबोधित दिनांक 12-4-1977 के एक ज्ञापन में लगाए गए कर्नाटक के मुख्य मंत्री श्री डी० देवराज अर्स एवं अन्य मंत्रियों के विरुद्ध लगाए गए कुछ आरोपों की जांच करना।	सरकार ने आयोग के निष्कर्षों को स्वीकार कर लिया है और उन पर आवश्यक अनुवर्ती कार्रवाई करने के लिए कर्नाटक सरकार को रिपोर्ट भेज दी है।
4.	श्री न्यायमूर्ति पी० जयमोहन रेड्डी, उच्चतम न्यायालय के अवकाश प्राप्त न्यायाधीश की अध्यक्षता में गठित जांच आयोग।	हरियाणा के भूतपूर्व मुख्य मंत्री एवं भूतपूर्व रक्षा मंत्री श्री बंशी लाल से संबंधित 12 विशिष्ट मामलों की जांच करना।	सरकार ने आयोग के निष्कर्षों को स्वीकार कर लिया है और आयोग के निष्कर्षों को देखते हुए आवश्यक अनुवर्ती कार्रवाई करने के लिए हरियाणा सरकार को रिपोर्ट भेज दी है।

Import of Duty-free Paper

442. SHRI ISHWAR CHAUDHRY:

SHRI SURENDRA JHA SUMAN:

SHRI JANARDHANA POOJARI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have studied the gap between demand and production of papers yearly;

(b) whether Government feel and this shortage could be overcome by importing duty free paper directly to create a large buffer stock ; and

(c) whether Government propose to permit publishers to import paper on actual users licences?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c): By and large the domestic production has been adequate to meet the demand of common varieties of paper and paper board in the past and it was necessary to resort to import only in respect of speciality paper such as electrical insulation paper, filter paper etc. During the current year, however, there has been some imbalance between the demand for and supply of paper due to the fact that demand has gone up sharply as a result of general improvement in economic conditions, the programme of adult education and universal literacy programmes. Government therefore, proposes to import paper to meet the shortfall. It is doubtful whether imports by individual actual users would help the publishing industry, as it is difficult to procure imported paper receipt on the basis of bulk orders.

Shortage of Wool

443. SHRI CHHATRA BAHADUR CHHETRI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that there is an acute shortage of wool in the country; and

(b) what steps Government are taking to provide wool to the weavers?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) No, Sir. There is no such acute shortage of Wool. With ban on export on indigenous wool of above 40s quality and import of raw wool having been placed under OGL, the question of shortage of wool does not arise.